



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03rd May, 2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App (AT) (Ins) No. 426 of 2020 (PH)	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	18.04.2023	11.05.2023
2.	Comp. App (AT) (Ins) No. 430 of 2020 (PH)	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	18.04.2023	11.05.2023
3.	Comp. App. (AT) (Ins) No. 432 of 2020 (PH)	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	18.04.2023	11.05.2023
4.	Comp. App. (AT) (Ins) No. 438 of 2020 (PH)	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	18.04.2023	11.05.2023

5.	Comp. App. (AT) (Ins) No. 710 of 2020 (PH)	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	18.04.2023	11.05.2023
6.	Comp. App. (AT) (Ins) No. 336 of 2020 (PH)	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	18.04.2023	11.05.2023
7.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 506 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	17.04.2023	15.05.2023
8.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	17.04.2023	15.05.2023
9.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	17.04.2023	16.05.2023
10.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	17.04.2023	16.05.2023
11.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	17.04.2023	16.05.2023
12.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	17.04.2023	16.05.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar